

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 163 of 2016 IN
APPEAL NO. 64 OF 2016**

Dated: 13th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Nabha Power Ltd.

....Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s)

: Mr. Amit Kapur
Mr. Vishal Anand
Ms. Pallavi Mohan

Counsel for the Respondent(s)

: Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R-2

ORDER

We have heard learned counsel for the appellant for some time.

As agreed by learned counsel for the parties, list the matter for further hearing on **29.07.2016**.

(I.J. Kapoor)
Technical Member
kt/vg

(Justice Ranjana P. Desai)
Chairperson